

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE - LIST 21.07.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya	S.B.Civil Misc.Appeal No.5149/2011,Smt.Priynka V/s Chandar Shekhar	Mr.Manish Pitaliya	Mr.Sandeep Sarupariya

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01.	Dr.A.A.Bhansali	S.B.Civil Misc.Appeal No.2200/2007,Smt.Meera Devi V/s Ganga Devi & Ors.	Mr.D.S.Uhawat	Mr.Sajjan Singh


DY. SECRETARY
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR